

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

R/WRIT PETITION (PIL) NO. 1 of 2022

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SOHANABEN HANIFKHAN MALEK SINCE MINOR THROUGH HER
GUARDIAN HANIFABEN BISMILLAKHAN JATMALIK
Versus
STATE OF GUJARAT

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Appearance:

MR VICKY B MEHTA(5422) for the Applicant(s) No. 1

GOVERNMENT PLEADER for the Opponent(s) No. 1,2,3

NOTICE SERVED for the Opponent(s) No. 10,11,4,5,6,7,8,9

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**CORAM: HONOURABLE THE ACTING CHIEF JUSTICE MR.
JUSTICE A.J.DESAI
and
HONOURABLE MR. JUSTICE BIREN VAISHNAV**

Date : 27/04/2023

ORAL ORDER

**(PER : HONOURABLE THE ACTING CHIEF JUSTICE MR. JUSTICE
A.J.DESAI)**

Issue notice to respondents Nos. 5 to 11, returnable
on 19.06.2023.

(A.J.DESAI, ACJ)

(BIREN VAISHNAV, J)

BIMAL